

15.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 42
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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TRANSFER MATTER/S FROM THE COURT OF HON'BLE DIVISION BENCH - VI

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
85	W.P.(CRL)-1179/2025	ESHA JAIN V/s THE STATE OF NCT OF DELHI & ORS.	CHANDERMANI GROVER	Listing Remarks: TRANSFER MATTER FROM THE COURT OF HON'BLE DIVISION BENCH- VI
		OTHER DETAILS OF ADVOCATES: CM GROVER(MANIGROVER001@GMAIL.COM)(9654624323)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

HIGH COURT OF DELHI
15.04.2025.

REGISTRAR (LISTING)

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